

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA (CAA) No. 16/Chd/Hry/2018**

**Under Sections 230 & 232  
of the Companies Act, 2013**

**In the matter of Scheme of Amalgamation of:**

Sunbeam Auto Private Limited

...Applicant -Transferor Company

With

Novy Mir Lightweighting Solutions Private Limited

... Second Applicant-Transferee Company

Present: Mr. D. Bhattacharyya, Advocate and Ms. Deeti Ojha, Advocate for  
the applicants.

Due to paucity of time, the matter could not be taken up today.

Adjourned to 04.09.2018 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R. Sethi)  
Member(Technical)

August 31, 2018  
Saini

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the applicant-companies.

Arguments heard. Reserved.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R. Sethi)  
Member(Technical)

September 04, 2018

Saini